

**GOVERNMENT OF INDIA  
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4801  
ANSWERED ON:08.12.2010  
CASES ASSIGNED TO CBI  
Naranbhai Shri Kachhadia

**Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the number of cases which have been assigned to the Central Bureau of Investigation for investigation by Government during the last three years particularly from Gujarat and Mumbai.
- (b) the number of cases in which investigation has been completed and the number of cases pending; and
- (c) the action taken by the Government and the amount spent in the regard?

**Answer**

Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Personnel, Public Grievances and Pensions. (SHRI V. NARAYANASAMY)

- (a) : 7 cases have been assigned to CBI for investigation in respect of Government of Maharashtra during the last 3 years and upto 31.10.2010. CBI has not registered any case during the above period in respect of Government of Gurjarat.
- (b) : The investigation has been completed in five cases and two cases are at different stages of investigation.
- (c) : The action is taken as per law. The information regarding expenditure is not centrally maintained.